## HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

## ROC No.439/SO/2018

## CIRCULAR No.30/2022

**Sub:** High Court for the State of Telangana – No religious functions shall be organized in the District Judiciary in the State of Telangana either by Advocates or by Bar Associations – Reiterating the earlier Circular Instructions – Orders issued - Reg.

- **Ref:** 1. High Court's Circular ROC No.169/87-B.Spl.(S.C.), dated 20.05.1987.
  - 2. High Court's Circular ROC No.439/SO/2018, dated 14.05.2018.

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It is brought to the notice of the High Court that religious functions / religious ceremonies are organised in the Court premises of the District Judiciary.

You are aware that the High Court in the references cited issued circular instructions instructing all the Judicial Officers in the State not to use the Court premises for religious functions / religious ceremonies and the functions organized by the Courts should be avoided.

The High Court having considered the present scenario, viewed it very seriously and reiterates the earlier circular instructions issued in the references cited directing all the Unit Heads in the State to see that no religious functions / religious ceremonies and functions organised by the Courts, are organized in Court Premises by the Advocates / Bar Associations and others in future.

Further, all the Unit Heads are directed to instruct the Judicial Officers working under their control to follow the instructions scrupulously.

Any deviation in this regard will be viewed seriously.

REGISTRAR GENERAL

Date:23.12.2022

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice. (with a request to place the same for His Lordship's kind perusal)
- 2) All the Personal Secretaries to the Hon'ble Judges. (with a request to place the same before their Lordship's kind perusal)

- 3) To all the Unit Heads in the State of Telangana (with a request to circulate the same among the Judicial Officers working in their Unit.)
- 4) All Personal Secretaries to the Registrars (for placing the same before the Registrar Concerned.)
- 5) The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 6) The Director, Telangana State Judicial Academy, Secunderabad.
- 7) The Secretary, High Court Legal Services Committee, High Court Buildings, Hyderabad.
- 8) The Director, Mediation and Arbitration Centre, High Court Buildings, Hyderabad.
- 9) The Section Officers, B.Special, Vigilance Cell and OP Cell High Court for the State of Telangana at Hyderabad.